

**श्री एस० सी० सामन्त:** सन् १९५२-५३ में कितने संख्यात्मक प्रकाशन हुए हैं, और कितने होंगे ?

**श्री के० डी० मालवीय:** तादाद तो मैं नहीं बतला सकता, मगर समय समय पर ऐसे प्रकाशन हुआ करते हैं।

**श्री एस० सी० सामन्त:** कितने अफसर अब तक संक्षेप अध्ययन क्रम में शिक्षा पा चुके हैं ?

**श्री के० डी० मालवीय:** इसकी संख्या तो मैं नहीं बतला सकता। मगर तीन बार ऐसे शिक्षण हो चुके हैं। पहली बार तो सन् १९५० में हुआ था, दूसरी बार फिर सन् १९५१ में हुआ और अब तीसरी बार सन् १९५२ के सितम्बर में ऐसा शिक्षण हुआ। इस में आगरा, दिल्ली, नागपुर, उस्मानिया और राजपूताना यूनीवर्सिटी के प्रतिनिधियों ने शिराकत की।

REFUGEE VOLUNTEER PARTY, TRIPURA

\*1193. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) whether there is an organisation known as Refugee Volunteer Party in Tripura;

(b) whether it is a fact that this organisation imposes levy on the State's people;

(c) whether it is a fact that in cases of refusal to pay levy, it leads to raid on the houses of the State's people and forceful seizure of paddy, cattle, jute etc. have been reported in the courts and thanas of the State of Tripura; and

(d) if so, what steps Government propose to take in the matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Government are not aware of any organisation in Tripura by the name Refugee Volunteer Party.

(b) to (d). Do not arise.

**Shri Dasaratha Deb:** Is the Government aware that it was published in *Tang Kalan*, a weekly paper of Tripura, that this refugee volunteer organisation held a meeting in Agartala

and the Chief Commissioner also delivered a lecture in that meeting and gave some help to that organisation?

**Dr. Katju:** I am not aware.

PERMANENT DISPLACED GOVERNMENT SERVANTS FROM PAKISTAN

\*1194. **Shri Gidwani:** (a) Will the Minister of Home Affairs be pleased to state whether attention of Government has been drawn to the statement made by the late Sardar Patel to the supplementary question of Shri Kamath on 10th April, 1950 that the permanent displaced Government servants from Pakistan taken on temporary basis will not be required to go through any test?

(b) Are Government still committed to this statement of policy?

(c) If so, have all the permanent displaced Government servants from Sind and N.W.F.P. been exempted from appearing in any test and confirmed and if not, why not?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The question concerns the examination for appointment of Assistants in the Secretariat. Permanent displaced Government servants are eligible to be confirmed in Grade IV of the Central Secretariat Service without undergoing any such test. They were also entitled to avail themselves of additional opportunities of getting confirmed by appearing at the tests.

(b) There is no change in the policy of Government.

(c) Permanent displaced Government servants have been allotted a proportion of vacancies available at the initial constitution of Grade IV. They have been or are being confirmed in their turn upto this quota of vacancies as and when certain preliminaries required to be completed before confirmation are completed. Those who are not confirmed in the initial constitution will be eligible to be considered for inclusion in the Regular Temporary Establishment of Assistants and to be confirmed in due course in vacancies arising in future.

**Shri Gidwani:** The point is whether the policy is against the assurance given by Sardar Patel in reply to the question asked by Shri Kamath on 10th April, 1950?

**Shri Datar:** I may point out to the hon. Member that the assurance given by Sardar Patel related to assistants only.

**Shri Gidwani:** The question and answer were as follows: Are there any